

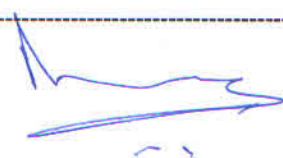

12

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
--	CP 08/16	Hearing	245	Vijay Kumar & P Mehta Vs. SPM Export P. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	RAMESHCHANDRA P. SHAI RESPONDENT NO-4 9342106234	RESPONDENTS-1 TO 5	
2.	AMIT. S. PAWANI PETITIONER. 9845122001	PETITIONER	

Counsel for petitioner is present. R-4 is present in person. He reported that his counsel is unable to attend before this Tribunal today and requested adjournment.

List it on 29.06.2017.


MEMBER (J)


MEMBER (T)